

**Central Administrative Tribunal Lucknow Bench Lucknow**

**CCP No. 37/2009 in O.A. 476/2005,**

**This, the 12th day of August, 2009**

**Hon'ble Ms. Sadhna Srivastava, Member (Judicial)  
Hon'ble Dr. A. K. Mishra, Member (Administrative)**

**Smt. Malti Tiwari aged about 54 years w/o Sri M.K.Tewari r/o Sardari Khera, P.S. Krishna Nagar,  
District- Lucknow.**

**Applicant**

**By Advocate: Sri Pankaj Awasthi for Sri A.P.Singh**

**VERSUS**

1. Sri Rang Lal Kamuda, Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi.
2. Sri P.R.L. Gupta, Asst. Commissioner, Kendriya Vidyalaya Sangathan, Regional Office, Sector J, Aliganj, Lucknow.
3. Sri D.K.Dewedi, Principal Kendriya Vidyalaya No.1, Chakeri, Kanpur.

**Respondents.**

**By Advocate: Sri Surendran P**

**ORDER (ORAL)**

**By Hon'ble Ms. Sadhna Srivastava, Member (J)**

At the outset, counsel for applicant makes a statement at bar that order passed by this Tribunal on 27.9.2005 in O.A. No. 476/2005 has already been complied with by the respondents. Since the order passed by this Tribunal has been complied with, no case for contempt is made out. Resultantly, CCP is dismissed. Notice issued stands discharged.

  
(Dr. A.K. Mishra)  
Member (A)  
HLS/-

  
(Ms. Sadhna Srivastava)  
Member (J)